- 148 Written Answers to
 - (b) if so, the response of Government;
- (c) whether it would affect the movement of Indian professionals to the US for assignments;
- (d) whether Indian software companies which have units in the US have represented for exemption of the order to Indian professionals and specialists going to the US; and
- (e) if so, whether Government took up the matter with the US administration for the exemption so that the business is not affected?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI V. MURALEEDHARAN): (a) On 22 June 2020, President Trump issued a proclamation, temporarily suspending entry of certain category of non-immigrant visa holders and their families till 31 December, 2020.

- (b) Government of India closely consulted all stakeholders and engaged with the U.S. Administration and Congress on issues related to movement of Indian professionals, including those pertaining to the H-IB programme. These issues were also raised during the India-U.S. Foreign Office Consultations held virtually on 7 July 2020. We have emphasized that this is a mutually-beneficial partnership which should be nurtured by easing mobility of skilled professionals.
- (c) This may temporarily affect movement of Indian skilled professionals who avail of non-immigrant visa programmes of the U.S.
- (d) and (e) Yes. On 12 August 2020, the U.S. Department of State issued a list of exceptions to the temporary suspension of non-immigrant visas including Hl-B and LI categories based on national interest. The exceptions have been expanded to include IT workers as essential workers which was a key demand of Indian IT industry.

Steps to bring workers and students back from abroad

†569. CH. SUKHRAM SINGH YADAV: SHRI VISHAMBHAR PRASAD NISHAD: SHRIMATI CHHAYA VERMA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the details of the steps taken to bring back workers who have become unemployed and students from foreign countries due to lockdown in the corona period;

[†]Original notice of the question was received in Hindi.

- (b) the countries from where workers along with students have been brought back to India;
- (c) the details of the facilities being given to the workers brought back to the country; and
- (d) whether it is a fact that Government took delayed steps to bring back a huge number of workers to India who were stuck in various countries of Saudi region during lockdown?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI V. MURALEEDHARAN): (a) The Vande Bharat Mission commenced on 7 May 2020 in order to facilitate return of Indian nationals stranded in various countries due to restriction imposed in view of Covid-19 pandemic. These operations involved non-scheduled commercial flights by Air India, charter flights, ships of the Indian Navy in Op Samudra Setu and land border crossings. Since then, more than 13,74,237 Indians (as on 10 September 2020) have returned to India.

- (b) The requested details are given in the Statement (See below), as per data shared by the passengers with our Missions.
- (c) With the aim of making the best of our skilled workforce returning to the country due to the ongoing pandemic, the Government of India launched an initiative SWADES (Skilled Workers Arrival Database for Employment Support) to conduct a skill mapping exercise of the returning citizens under the Vande Bharat Mission. SWADES, a joint initiative of the Ministry of Skill Development & Entrepreneurship, the Ministry of Civil Aviation and the Ministry of External Affairs, aimed to create a database of qualified citizens based on their skill sets and experience to tap into and fulfill demand of Indian and foreign companies. This was done to facilitate reintegration of migrant workers into the labour market and promote effective employment opportunities. For facilitating employment opportunities, details of SWADES registrations have been integrated with Skill India's ASEEM (Aatmanirbhar Skilled Employee Employer Mapping) portal which was launched on 10 July 2020. Further, all data regarding Indians returning under Vande Bharat Mission was also shared with relevant State Governments, on a real time basis.
- (d) There was no delay in bringing back workers who were stuck in various countries in the Gulf region. In fact, priority has been given to countries in the Gulf region for scheduling flights to bring back the stranded workers under the Vande Bharat Mission.

Statement

Details of workers and students brought back to India

Country	Student	Workers
Afghanistan	0	0
Algeria	0	584
Anguilla	0	193
Argentina	2	0
Armenia	516	12
Australia	1005	405
Bahrain	1342	14920
Bangladesh	939	1517
Barbados	0	0
Belarus	191	1
Belgium	21	32
Benin	4	83
Botswana	1	60
Brazil	29	19
Brunei Darussalam	0	88
Bulgaria	239	6
Burundi	0	0
Cambodia	1	99
Cameroon	3	37
Canada	1698	951
Chad	0	5
Chile	1	6
China	181	184

Country	Student	Workers
Colombia	3	1
Republic of Congo	6	372
Cote dlvoire	14	270
Cyprus	79	24
Czech Republic	1	0
Democratic Republic of Congo	2	365
Denmark	1	Ī
Djibouti	0	11
Egypt	7	92
Eritrea	Ō	29
Ethiopia	2	139
Fiji	1	9
Finland	38	8
France	1229	613
Georgia	493	9
Germany	481	328
Ghana	5	339
Guatemala	0	0
Guinea	0	0
Hungary	0	0
Indonesia	78	517
Iran	160	156
Iraq	1	3960
Ireland	101	4
Israel	24	73

Country	Student	Workers
Italy	240	565
Jamaica	16	266
Japan	72	125
Jordan	8	212
Kazakhstan	1874	584
Kenya	18	78
Korea Republic of (South)	10	1
Kuwait	847	44248
Kyrgyzstan	5917	28
Lebanon	1	503
Madagascar	0	79
Malawi	8	53
Malaysia	652	149
Maldives	69	4584
Malta	25	57
Mauritania	0	139
Mauritius	42	246
Mexico	50	8
Morocco	0	8
Mozambique	0	131
Myanmar	0	5
Nepal	13	3
Netherlands	226	78
New Zeland	61	205
Nigeria	188	2207

Country	Student	Workers
Norway	5	243
Oman	2409	50536
Papua New Guinea	0	0
Philippines	3168	204
Poland	1	119
Portugal	19	24
Qatar	442	30509
Russia	7551	262
Rwanda	0	0
Saudi Arabia	823	49000
Senegal	4	84
Seychelles	3	215
Sierra Leone	6	188
Singapore	1628	5043
Somalia	2	52
South Africa	101	261
South Korea	9	.5
South Sudan	0	2
Spain	120	5
Sri Lanka	32	1268
Sudan	1	105
Suriname	0	0
Sweden	148	122
Switzerland	2	0
Tajikistan	956	18

Country	Student	Workers
Tanzania	44	167
Thailand	99	39
Togo	0	18
Trinidad and Tobago	0	1
Tunisia	3	1
Turkey	20	34
UAE	3867	84497
Uganda	53	247
Ukraine	6941	41
United Kingdom	4099	1098
USA	4743	2390
Uzbekistan	75	82
Venezuela	0	0
Vietnam	20	135
Zambia	0	0
Total	56630	308099

Repatriation of Indian citizens under Vande Bharat Mission

- 570. SHRI K.K. RAGESH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) the State-wise details of people who were repatriated under Vande Bharat Mission; and
- (b) the nation-wise number of Indian citizens who are registered and waiting to avail repatriation through Vande Bharat Mission?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI V. MURALEEDHARAN): (a) As on 13 September 2020, the State-wise details of